

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-2603-JK (LD ) of 2024**

**DATED:- 26- 02 - 2024**

Sanction is hereby accorded to the appointment of Officer's of J&K Projects Construction Corporation Ltd. as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

Secretary to Government,

Dated:- 26 - 02 - 2024

No:-LAW-OIC/13/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Company Secretary, JKPCCL Ltd. Jammu. This is with reference to his letter no. PS/MD/4400-01. dated 26.02.2024.
9. Law Officer concerned
10. Officer In Charge Litigation(OIC).
11. Private Secretary to Chief Secretary for information of Chief Secretary.
12. Private Secretary to Secretary Law.
13. Incharge Website.
14. Government Order file.
15. Concerned file.

**(Reyaz Ali Bhat)**

Assistant Legal Remembrancer

Annexure to the Government Order No.2603 -JK(LD) of 2024 dated 26.02.2024

Sr. No	Title of the Case	OIC
1	Arb.P 10/2022 M/s A.K Engineer and Co Pvt Ltd VS UT of J&K and Ors	Shri Raman Sawhney DGM Unit Jammu
2	Arb.P 11/2023 M/s A.K Engineer & Co Pvt Ltd VS UT of J&K and Ors	
3	CCPS 61/2022 Karnail Singh Vs Sh Rajesh Kumar Shavan MD JKPCC and Anr	
4	Arb.P 31/2023 M/S Marshall Traders Vs JKPCC and Anr	Saleem Jan, I/C DGM Unit Mechanical JKPCC Ltd
5	WPC 315/2024 Ghulam Nabi Shah Vs UT of J&k and Ors	Shri Mohammad Ramzan Malla, DGM(Adm) JKPCC Ltd

*Am*

*Rajshree*